

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s).145/2017

RISHI MALHOTRA

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 25-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Rishi Malhotra, AOR
Mr. Jaydip Pati, Adv.

For Respondent(s) Ms. Sonia Mathur, Sr. Adv.
Ms. Shraddha Deshmukh, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Mayank Pandey, Adv.
Mr. Arvind Kumar Sharma, AOR

Ms. Meenakshi Arora, Sr. Adv.
Ms. Prerna Priyadarshini, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 Since the learned Attorney General is in personal difficulty, on the request which is made by Ms Sonia Mathur, senior counsel, with Ms Shraddha Deshmukh, list the petition on 11 August 2023.
- 2 The application for impleadment which has been moved by Ms Meenakshi Arora, senior counsel, on behalf of Project 39A, National Law University Delhi is allowed.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(RENU BALA GAMBHIR)
COURT MASTER